

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

Petition No. 84/TT/2012

Subject : Petition for determination of transmission tariff for LILO of one ckt of 400 kV D/C Baripada-Mendhasal T/L at Dubri and associated bays at Dubri alongwith one no. Bus Reactor at Dubri associated with Eastern Region Strengthening Scheme-III

Date of Hearing : 17.9.2013

Coram : Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : PGCIL

Respondents : Bihar State Electricity Board (BSEB) & 5 others

Parties present : Shri S.S. Raju, PGCIL
Shri M.M. Mondal, PGCIL
Shri B.K. Sahoo, PGCIL
Shri B.C. Pant, PGCIL
Shri R.B. Sharma, Advocate for BSEB

The learned counsel for BSEB submitted that the petition was filed in February 2012 with anticipated date of commercial operation as 1.4.2012. The transmission assets covered in the petition are scheduled to be commissioned on 1.12.2012. However, the petitioner has not commissioned till date all the elements of the scheme contained in the Investment Approval.

2. The representative of the petitioner submitted that all the elements could not be commissioned because of delay in forest clearance and RoW constraints. He further submitted that the provisional tariff allowed for the assets covered in the instant petition has been taken out of POC.



3. The Commission adjourned the matter sine-die and directed the petitioner to revive the petition after the declaration of commercial operation of the line.

By order of the Commission

sd/-

(T. Rout)
Chief (Law)

